NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

85

C.P No. 20/(MAH)/2013 I.A No. 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of

Deceased Shri Sitaram Bhatia

V/s.

Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

85. No. NAME DESIGNATION SIGNATURE

RS. Mimonsh Vidhan Advocate for Mind

i/b Khartan Alo Respondent No. 1

NILESTY GAZA Adv. for Applicant 8/1/17

ORDER IA 12/2016 IN CP 20/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 22.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)